

Government of Jammu and Kashmir Tourism Department Civil Secretariat

Srinagar/Jammu
Notification.
Jammu, the 11th Wurch 2019

SRO SRO In exercise of the powers conferred by section 4 of the Jammu and Kashmir Development Act, 1970 (Act No. XIX of 1970) and in supersession of all previous notifications issued on the subject, the Government hereby appoint the following as Member of **Surinsar-Mansar** Development Authority constituted vide notification SRO-211 dated 26.06.2006; namely:-

1	Advisor I/C Tourism Department.	Chairman
2	Administrative Secretary, Planning, Development & Monitoring	Member
3	Department Administrative Secretary, Finance Department	Member
4	Administrative Secretary, Tourism Department	Member
5	Director Tourism, Jammu.	Member
6	Deputy Commissioner, Samba.	Member
7	Chief Executive Officer, Tourism Development Authority, Surinsar- Mansar.	Member Secretary
8	Chief Town Planner, Jammu.	Member
9	Additional Secretary, Department of Tourism.	Member
10	Superintending Engineer PW (R&B) Department, concerned	Member
11	Divisional Forest Officer, (D.F.O) concerned.	Member
12	Representative of Wildlife Department not below the rank of Regional Wildlife Warden.	Member

The aforesaid members shall hold office for a period 2 year from the date of issuance of this notification.

By order of the Government of Jammu & Kashmir

(Rigzian Sampheal)IAS Commissioner/Secretary to the Government

Dated //- 03-2019

No: TSM/INC-113/2006-PF Copy to the:-

- 1. All Financial Commissioners.
- 2. All Principal Secretaries.
- 3. All Commissioner/Secretaries to the Government.
- 4. All Heads of the Departments.
- 5. Divisional Commissioner, Jammu.
- 6. Managing Director, J&K Tourism Development Corporation.
- 7. Director, Archives, Archaeology and Museum J&K.
- 8. Deputy Commissioner, Samba.
- 9. Director Tourism, Jammu.
- 10. Chief Town Planner, Jammu.
- 11. Chief Executive Officer, Surinsar-Mansar Development Authority.
- 12. Divisional Forest Officer (DFO), concerned.
- 13. Superintending Engineer PW (R&B) Department, concerned.
- 14. Representative of Wild life Department not below the rank of Regional Wildlife Warden.
- 15. General Manager Govt. Press, Srinagar for publication in the Government Gazette.
- 16. Private Secretary to Chief Secretary for information of Chief Secretary
- 17. Private Secretary to Advisor (G) for information of the Advisor.
- 18. Pvt. Secretary to Comm/Secretary to the Government Tourism Department for information.
- 19. Stock/SRO file.